

[The President]

58. Our vast resources and the qualities of our people have become engaged in the tremendous tasks of construction and progress that lie ahead of us. In these, the quality of our administration into which must be imported an ever-increasing sense of urgency, rationalisation of procedures, the emergence and development of greater confidence at all levels, and the avoidance of waste of manpower and time, must be an urgent consideration.

59. It will continue to be the constant endeavour of my Government to initiate and further, efforts and plans to bridge the gaps between the time of formulation of policies and their implementation, to enable our people to participate at all levels in our economic and social developments, and for them to feel a sense of function and dignity which Independence has brought to us.

60. My Government seeks to uphold the dignity and independence of our land and people, to promote our unity and social well-being, and to build a democratic and socialist society in which progress is sought and attained by peaceful means and by consent.

61. Members of Parliament: I bid you to your labours in this new session and wish you all success. I earnestly trust that wisdom and tolerance and a spirit of co-operative endeavour will guide you. May your labours bear fruit for the good of our country and people and the world whom we are all privileged to serve.

#### PAPER LAID ON THE TABLE

##### PARLIAMENTARY COMMITTEES—SUMMARY OF WORK

**Secretary:** I beg to lay on the Table a copy of the "Parliamentary Committees—Summary of Works", pertaining to the Ninth Session of the Second Lok Sabha.

#### DOWRY PROHIBITION BILL

AS RETURNED BY RAJYA SABHA WITH AMENDMENTS

**Secretary:** Sir, I lay on the Table of the House the Dowry Prohibition Bill, 1959 which has been returned by Rajya Sabha with amendments.

12.37 hrs.

#### PRESIDENT'S ASSENT TO BILLS

**Secretary:** Sir, I lay on the Table following five Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 21st December, 1959:—

- (1) The Appropriation (No. 8) Bill, 1959.
- (2) The Sugar (Special Excise Duty) Bill, 1959.
- (3) The Mineral Oils (Additional Duties of Excise and Customs) Amendment Bill, 1959.
- (4) The Indian Tariff (Amendment) Bill, 1959.
- (5) The Married Women's Property (Extension) Bill, 1959.

Sir, I also lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following nine Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 21st December, 1959:—

- (1) The Securities Contracts (Regulation) Amendment Bill, 1959.
- (2) The Kerala State Legislature (Delegation of Powers) Bill, 1959.
- (3) The Haj Committee Bill, 1959.
- (4) The Indian Penal Code (Amendment) Bill, 1959.
- (5) The Arms Bill, 1959.